

## WRITTEN ANSWERS TO QUESTIONS

**Expansion of Rubber Plantations in Orissa**

\*272. SHRI GOPI NATH GAJAPATHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the districts in Orissa where rubber plantation has been taken up;

(b) whether the Rubber Board has given favourable report regarding expansion of rubber plantation in some other districts;

(c) if so, the details of the recommendations of the Rubber Board in this regard; and

(d) the steps taken to undertake rubber plantation in those districts?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) to (d). The Rubber Board has recommended rubber plantation development in Orissa mainly in the uplands of six districts namely Mayurbhanj, Balasore, Cuttack, Dhenkanal, Puri and Ganjam. Expansion of rubber cultivation to districts other than these six districts is not favoured on account of inadequacy of rainfall and prevalence of prolonged dry season which adversely affects the growth and yield of rubber. However, rubber has been planted in some patches in Koraput, Phulbani, Kalahandi and Keonjhar districts also in addition to the six districts mentioned above.

**Companies in Export Processing Zones**

\*273. CH. RAM PRAKASH: Will the Minister of COMMERCE be pleased to state:

(a) the number of 100 percent foreign owned companies in Export Processing Zones that have been allowed to sell their products in the domestic market:

(b) whether these companies are allowed to remit all their profits; and

(c) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) According to the information available, three 100% foreign owned companies in Export Processing Zones have been allowed to sell their products in the domestic market.

(b) and (c). Repatriation of profits, dividends etc. is allowed in accordance with the details furnished by the zone units in their project applications and approved by the Government of India.

**Study on Development of Sea-Beaches of Karnataka**

\*274. SHRI SRIKANTHA DATTANARASIMHA RAJA WADIYAR: Will the Minister of TOURISM be pleased to state:

(a) whether Union Government had deputed a study team to Karnataka in 1987 to study the development of sea-beaches in the west coastal region;

(b) whether the study team has recommended some places in that state for being developed as beach resorts for the purpose of attracting both domestic and foreign tourists;

(c) if so, the details of the proposed beach resorts; and

(d) the steps taken to develop them?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). A Study Team from the Central Government surveyed the beaches in Karnataka and made certain recommendations in respect of seven places. Based on these recommendations, the Government of Karnataka prepared proposals for the construction of beach resorts at Malpe, Karwar, Murudeshwer, Marawanthe and Beleker and sought financial assistance from the Central Government. The State Government, however, did not submit detailed proposals as required by the "Inter-Ministerial Committee on Beach Resorts" for environmental clearance. They also could not identify and provide the land for some of the projects. These projects are basically commercial in nature and, therefore, should be left to private initiative.

#### Loans to Improve Indian Trade

\*277. SHRI RAVI NARAYAN PANI: Will the Minister of FINANCE be pleased to state:

(a) whether the Associated Chamber of Commerce and Industry has suggested to Government to have the policy of the Reserve Bank of India liberalised regarding loans to improve Indian trade; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) and (b). Reserve Bank of India (RBI) had received a letter dated September 21, 1988 from The Associated Chamber of Commerce and Industry of India (ASSOCHAM). A detailed reply has been given to them by RBI on January 9, 1990.

#### Development to Tourism in A.P.

278. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of TOURISM be pleased to state:

(a) the steps taken to develop tourism in Andhra Pradesh during the last three years;

(b) whether any scheme has been implemented to provide good accommodation facilities to the tourists in the State during the last three years; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) to (c). To strengthen tourism infrastructure including accommodation facilities, the Department of Tourism have provided Central financial assistance on the following projects/schemes in the State of Andhra Pradesh, during the last three years;

1. Yatri Niwas at Hyderabad
2. Sound and Light Show at Golkonda
3. Water sports and recreational complex at Bhavanipuram, Vijayawada
4. Water sports at Rishikonda, Visakhapatnam
5. Water sports at Nagarjunasagar
6. Kuchipudi Dance Festival
7. Additional accommodation at Ramappa and Pakhal
8. Wayside facilities with accommodation at Lepakshi
9. Cafeteria-cum-accommodation at Nagarjunasagar
10. Floating recreation deck at Hussainsagar
11. Wayside facilities at Palamner in Chittoor district